

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.01.2021** at **2.15 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : IBA/368/2020  
**NAME OF THE APPLICANT** : Corporation bank  
**NAME OF THE RESPONDENT** : Arjun Ply And Veneers Pvt Ltd  
**UNDER SECTION** : 7 Rule 4 of IBC

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**ORDER**

Learned Counsel for Petitioner Mr. N. Somasundar is present through video conferencing platform. None appears for the Corporate Debtor.

It is seen from the order dated 23.12.2020, a representation was made by one Mr. Srikanth Raj Garia on behalf of the Corporate Debtor. However, today, the said person is also not present before this Tribunal. No resolution authorizing him by the Board which was directed to be filed on behalf of the Company, has also been filed.

In the circumstances, **the Registry** is directed to issue notice to the registered office address of the Corporate Debtor within a period of one week from today.

Post this matter for appearance of the Corporate Debtor on the next date of hearing, failing which, we will be constrained to proceed with the matter in the absence of the Corporate Debtor.

Post this matter on **22.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)